

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.12.2017

ORDER NO. 179 of 2017

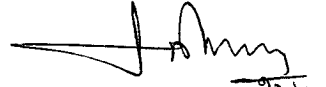
Hon'ble President is pleased to order the following sitting commencing from **01.01.2018 to 12.01.2018 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 01.01.2018 to 05.01.2018	Excise, Customs & Service Tax Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 08.01.2018 to 12.01.2018	Excise Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 08.01.2018 to 12.01.2018	Customs & Service Tax Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (Judicial)	From 01.01.2018 to 05.01.2018	Single Member Bench Matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A.Mohan Kumar)
Registrar

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By. Registrar
27/12/17

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.12.2017

ORDER NO. 180 of 2017

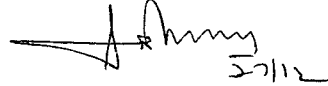
Hon'ble President is pleased to order the following sitting commencing from **01.01.2018 to 19.01.2018 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 01.01.2018 to 03.01.2018 and	Excise, Customs & Service Tax Division Bench matters
	From 04.01.2018 to 19.01.2018	Service Tax Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical)	From 04.01.2018 to 19.01.2018	Excise & Customs Division Bench matters
Hon'ble Shri C.J. Mathew, Member (Technical)	From 01.01.2018 to 03.01.2018	Single Member Bench matters as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

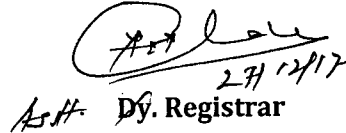
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Asstt. Dy. Registrar

o/c

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

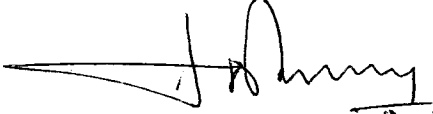
Dated: 27.12.2017

ORDER NO. 181 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 74 of 2017 for CESTAT Kolkata to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.K. Mohanty, Member (Judicial)	From 16.1.2018 to 19.1.2018	Single Member Bench matters, as notified

By Order


(A.Mohan Kumar)^{27/12}
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F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66


Dated: 27.12.2017

ORDER NO. 182 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 117 of 2017 for CESTAT Ahmedabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (J)	From 01.01.2018 to 12.01.2018	Single Member bench matter as notified

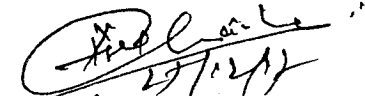
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West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.12.2017

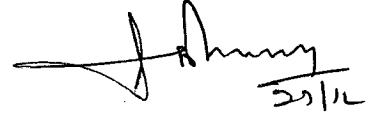
ORDER NO. 183 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 141** of 2017 for CESTAT Allahabad to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Sh. Anil G. Shakkarwar, Member (T)	From 01.01.2018 to 19.01.2018	Division Bench matters

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By Order



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